

ITEM NO.803(MM)

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 872/2021

PARTO

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 12-01-2023 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mr. Amit Dubey, Adv. (mentioned by)
Mr. Sarthak Dubey, Adv.
Ms. Sonika Singh, Adv.
Mr. Atishi Dipankar, AOR

For Respondent(s) Mr. Vishnu Shankar Jain, AOR

UPON being mentioned the Court made the following
O R D E R

I.A.No.4620/2023 in Cr1.A.No.872/2021

List on 16.01.2023.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR